

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 314/(MAH)/2017

CORAM:

Present: SHRI M. K. SHRAWAT
MEMBER (J)

SHRI BHASKARA PANTULA MOHAN
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 16.10.2017

NAME OF THE PARTIES: Kewal Ram
V/s
Zee Entertainment Enterprises Ltd.

SECTION OF THE COMPANIES ACT: 46(2) of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1	Manish Malpani	Adv.	

COMMON ORDER

C.P. No. 314/46(2)/NCLT/MB/MAH/2017

C.P. No. 315/46(2)/NCLT/MB/MAH/2017

1. The Learned Representative of the Petitioner is present.
2. These Applications have been filed on 14.07.2017 under section 466(2) of the I&BC Act.
3. The Petitioner is directed to intimate the next date of hearing to the Respondent and place on record the Tracking Report as well as filed the Affidavit of Service.
4. The matter is now listed for hearing on **27.11.2017**.

SD/-

Bhaskara Pantula Mohan
Member (Judicial)
16.10.2017

SD/-

M.K. Shrawat
Member (Judicial)